NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.237/9/HDB/2017
NAME OF THE COMPANY	KPR Industries (India)Ltd
NAME OF THE PETITIONER(S)	Ion Exchange (India) Ltd
NAME OF THE RESPONDENT(S)	KPR Industries (India)Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Aur fr Petition	Vikrama rulawchambrs.im	M

Counsel for Respondent(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Ch. GUNDROWSON N. V. SHRAVAN KUMAR	AOVOCATE	CRratteriates C rediffmail., com	N. N. D. Z.
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ORDER

Heard Shri P. Vikram, Ld. Counsel for the Petitioner and Shri Ch Gunaranjan, Shri N.V. Shravan Kumar, Shri D.V.A.S. Ravi Prasad Ld. Counsels for the Respondent.

Post the case on 25.01.2018.

Member (T)

BINNU

Member (J)